this country knows our party's position re-	tax only once in lum sum. It is a good thing
garding Anandpur Sahib resolution. I am not	and it will save time. What is the harm in it?
going to explain it any more. We don't need	
your certificate regarding our	[English]
patriotism.(Interruptions). The need of the	
hour is united action against terrorists and	It is something good. Your will be saved
not to pull each other. But the ruling party is	from the harassment. What is the harm?
playing the Punjab card again. They are not	(Interruptions)
serious in resolving this problem. That is	, , , , , , , , , , , , , , , , , , , ,
why I said, with this Government in power,	[Translation]
the problem will not be solved.	

ASADHA 27, 1911 (SAKA)

MR. SPEAKER: The question is:

SHRI SURESH KURUP: Everyone in

"That the House do now adjourn".

Delhi Motor

Vehicles

549

The motion was negatived.

20.10 hrs.

**DELHI MOTOR VEHICLES TAXATION** (AMENDMENT) BILL

[Englis h]

MR. SPEAKER: Now the Minister of State of the Ministry of Surface Transport may rnove the Delhi Motor Vehicles Taxation (Amendment) Bill.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to move: "That the Bill further to amend the Delhi Motor Vehicles Taxation Act, 1962 be taken

Sir, it is a very good Bill. You can even pass it by voice vote...(Interruptions)

into consideration."

SOME HON, MEMBERS: Sir, this may be taken up tomorrow.

MR. SPEAKER: Should I adjourn the

House? [English]

the notice.

A.M.

japur): Just a minute, Sir. In your absence CAG report was laid on the Table of the House. There was a demand from both sides that there should be a discussion on the Report.

PROF. MADHU DANDAVATE (Ra-

Taxation (Amdt.)

MR. SPEAKER: Now they have to pay

550

MR. SPEAKER: You give me in writing. You give notice. SHRI AMAL DATTA (Diamond Harbour): Tomorrow by 10 6' clock you will get

SHRI RAJESH PILOT: Sir, is my Bill passed?

SOME HON, MEMBERS: No. No.

MR. SPEAKIER: The House stands adjourned to re-as semble tomorrow at 11.00

20.11 hrs.

The Lok Sabha then adjourned till Eleven of the Clock can Wednesday, July 19, 1989/Asa dha 28, 1911 (Saka)

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<sup>\*</sup>Not recorded.